

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

2. IA-1823/2024 in C.P.(IB)/744(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited  
Vs  
Fulgent Real Estate Private Limited

SECTION: 7, 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. No representation on behalf of the Applicant.
2. List this matter on 05.06.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)